

### Welfare of Neglected Children

1970. SHRI SATISH PRADHAN : Will the Minister of WELFARE be pleased to state :

(a) whether in a recent meeting of the members of S.A.A.R.C. countries a number of important decisions pertaining to problems and Welfare of neglected children were taken and time bound Action Plan was formulated;

(b) if so, the details thereof; and

(c) the details of reoriented programme, administrative and legislative measures formulated to deal with the problem effectively.

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) to (c) The required information is being collected.

### हरिजनों आदि की हत्याएं

1971. श्री राम नरेश यादव : क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन महीने के दौरान उत्तर प्रदेश और दिल्ली के विभिन्न भागों में हरिजन तथा पिछड़े वर्गों के कितने व्यक्ति मारे गये थे और उनका जिला-वार ब्योरा क्या है;

(ख) पिछड़े वर्गों के लोगों के शोषण और हत्याएं रोकने के लिए क्या नीति तैयार की गई है; और

(ग) क्या ऐसी गतिविधियां रोकने के लिए कोई समिति गठित की जाएगी?

कल्याण मंत्री (श्री सीताराम केसरी) :

(क) से (ग) : उत्तर प्रदेश राज्य सरकार तथा दिल्ली प्रशासन से सूचना मांगी गई है, जो प्रतीक्षित है।

### युवाओं में नशीली दवाओं की लत की समस्या

1972. डा० बापू कालदास : क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि युवाओं में नशीली दवाओं की लत की समस्या को दूर करने हेतु सरकार विदेशी गायकों और संगीतकारों की सहायता लेने का विचार रखती है ;

(ख) यदि हां, तो तत्संबंधी ब्योरा क्या है; और

(ग) सरकार इस प्रयोजन हेतु कितना व्यय करने का विचार रखती है ?

कल्याण मंत्री (श्री सीताराम केसरी) :

(क) जी, नहीं।

(ख) और (ग) प्रश्न नहीं उत्पन्न।

### Composition of Board of Directors of NSPDC

1973. SHRI SUSHIL KUMAR SAM BHAJIRAO SHINDE: Will the Minister of WELFARE be pleased to state :

(a) what is the present composition of the Board of Directors of the National Scheduled Castes and Scheduled Tribes Development Finance Corporation;

(b) whether Government propose to make the Board broad-based by including the representatives of the public in its

(c) if not the reasons therefor ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) the Board formed under reconstitution as the tenure of the first Board of Directors has expired.

(b) Yes, Sir.

(c) Does not arise.

### National Backward Classes Finance and Development Corporation

1974. SHRI MURLIDHAR CHANRA-KANT BHANDARE : Will the Minister of WELFARE be pleased to state :

(a) what is the programme chalked out by the National Backward Classes finance